

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 119218 /Library/Books/Quotation/2016

Dated, Delhi 12 APR 2016

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Sub.: - Regarding Quotation for the Law Books, Bare Acts and General Books.

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

Neelam
11/4/16

(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As Above.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

Sub.: Regarding Quotation for the Law Books, Bare Acts and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 04-05-2016 (Wednesday) till 4:00 p.m.**, which will be opened in the presence of the Publishers/Suppliers on the same day i.e. **04-05-2016 (Wednesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

You should quote the rates of the latest edition of the Law Books, Bare Acts and General Books for which you are required to submit the sample(s). **Without Sample(s) of the Law Books, Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,
Neelam
11/5/16
(NEELAM PANDEY)
Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

ANNEXURE 'A'

LIST OF LAW BOOKS, BARE ACTS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
1	LAW OF ARBITRATION	S.D. SINGH	1
2	LAW OF ARMS AND EXPLOSIVES ACT	D.R. PREM	1
3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	CHILD LABOUR	V.K. DEWAN AND VARSHA CHANDRA	1
6	JUSTICE FOR CHILDREN	NINA P NAYAK	2
7	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
8	CHILD RIGHTS IN INDIA : LAW, POLICY, AND PRACATICE	ASHA BAJPAI	2
9	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
10	MAKING OF INDIA'S CONSTITUTION	H.R. KHANNA	1
11	PREAMBLE	R.C. LAHOTI	1
12	WEIGHTS AND MEASURES	P.L. MALIK	1
13	LAW OF CONSUMER PROTECTION	AVTAR SINGH	1
14	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
15	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
16	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
17	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
18	LAW OF ACQUISTION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
19	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
20	DELHI EXCISE ACT	HUIBEDE	1
21	HINDU RELIGIOUS AND CHARITABLE	V.K. VARADACHARI	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
26	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
27	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
28	NEITHER ROSES NOR THORNS	H.R. KHANNA	1
29	THE SEERVAI LEGACY	H.M. SEERVAI	1
30	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2
31	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2
32	MOTOR VEHICLES ACT 1988	U.R. SARKAR	1
33	MUSLIM WOMENT (PROTECTION OF RIGHTS ON DIVORCE) ACT	V.R. KRISHNA IYER	1
34	LAW, POVERTY AND LEGAL AID : ACCESS TO CRIMINAL JUSTICE	S. MURALIDHAR	1
35	LAW RELATING TO RIGHT TO INFORMATION	S.V. JOGA RAO	1
36	LAW OF TORTS	SALMOND AND HEUSTON	1
37	A BRIEF HISTORTY OF TIME	STEPHEN HAWKING	2
38	ANGEL OF DEATH ROW	ANDREA D LYON	2
39	ENVISIONING AND EMPOWERED NATION	A.P.J. ABDUL KALAAM	2
40	NATIONAL GEOGRAPHIC		2
41	PORTRAIT OF AN EXTRAORDINARY MAN	NELSON MANDELA	2
42	THE COUNT OF MONTE CRISTO	ALEXANDER DUMAS	2
43	THE KING OF TORTS	JOHN GRISHAM	2
44	THE LUMINOUS SPARKS	A.P.J. ABDUL KALAAM	2
45	THE RAINMAKER	JOHN GRISHAM	2
46	THE SUMMONS	JOHN GRISHAM	2
47	THE UNIVERSE IN A NUTSHELL	STEPHEN HAWKING	2
48	WATER	BAPSI SIDWA	2
49	LAW AND LITERATURE (NEW YORK 1925)	BENJAMIN CARDOZO	2

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
82	THE THREE MISTAKES OF MY LIFE	CHETAN BHAGAT	1
83	WAR AND PEACE	LEO TOLSTOY	1
84	WHISPERS FROM ETERNITY	PARAMHANSA YOGANANDA	1
85	REVOLUTION 2020	CHETAN BHAGAT	1
86	COOLIE	MULKERAJ ANAND	1
87	GEETANJALI	RAVINDRA NATH TAGOR	1
88	INTERPRETER OF MALADIES	JHUMPA LAHIRI	1
89	KITE RUNNER	KHALED HOSSEINI	1
90	KITHNE PAKISTAAN	KAMLESHWAR	1
91	LAJJA	TASLIMA NASREEN	1
92	MY JOURNEY	A.P.J. ABDUL KALAAM	1
93	SHADOW LINES	AMITAV GHOSH	1
94	THE BRETHREN	JOHN GRISHAM	1
95	THE CONFESSION	JOHN GRISHAM	1
96	THE GOD OF SMALL THINGS	ARUNDHATI ROY	1
97	THE PARTNER	JOHN GRISHAM	1
98	THE RACKETEER	JOHN GRISHAM	1
99	THE STREET LAWYER	JOHN GRISHAM	1
100	THE TRIAL	KAFKA	1
101	THE WHITE TIGER	ARAVIND ADIGA	1
102	THEODORE BOONE: THE ACCUSED	JOHN GRISHAM	1
103	UNTOCHABLES	MULKRAJ ANAND	1
104	HOW MUCH LAND DOES A MAN NEED	LEO TOLSTOY	1
105	FIRST AND LAST FREEDOM	J. KRISHNAMURTY	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
110	BEFORE THE MEMORY FAILS	FALI S. NARIMAN	1
111	BASIC SKILLS FOR THE NEW MEDIATOR	ALAN H. GOODMAN (SOLOMON PRESS, 2nd EDITION, 2004)	1
112	BEYOND REASON : USING EMOTIONS AS YOU NEGOTIATE	ROGER FISHER AND DANIEL SHAPIRO (PENGUIN BOOKS, 2006)	1
113	BEYOND WINNING : NEGOTIATING TO CREATE VALUE IN DEALS AND DISPUTES	ROBERT H. MNOOKIN (BELKNAP PRESS OF HARVARD UNIVERSITY PRESS, 2004)	1
114	CHALLENGING CONFLICT : MEDIATION THROUGH UNDERSTANDING	GARY FRIEDMAN & JACK HIMMEISTEIN (AMERICAN BAR ASSOCIATION, 2009)	1
115	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1
116	GETTING TO YES : NEGOTATING AGREEMENT WITHOUT GIVING IN	ROGER FISHER AND WILLIAM URY (PENGUIN BOOKS, 3rd EDITION, 2011)	1
117	MEDITATION PRACTICE AND LAW	SRIRAM PANCHU (LEXIS NEXIS BUTTERWORTHS WADHWA, 2011)	1
118	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1
119	PRACTICE OF MEDIATION	DOUBGLASS N. FRENKEL AND JAMES H. STARK (ASPEN PUBLISHERS, 2008)	1
120	THE MEDIATOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
121	INCOME TAX ON SALARIES FOR THE FINANCIAL YEAR 2015-2016	SWAMY'S	12
122	THE ARBITRATION & CONCILIATION ACT	BARE ACT	12
123	THE SPECIFIC RELIEF ACT	BARE ACT	12
124	DELHI MOTOR VEHICLE RULES	BARE ACT	12
125	COMPANIES ACT	WADHWA	12
126	COMPANIES ACT	AVTAR SINGH	12
127	COMPANIES ACT	SETHNA'S	12
128	DELHI MUNICIPAL CORPORATION ACT	VERMA'S	12